Declaration of Assets and Liabilities

Year-2023-2024

etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Rajní devi	1) Sublosh Ko. 2) Raja Ko.	3) Vikashkr. 4) Saehin kr.	5) Pinki Kon
(i)	Cash	1000/-	1000/-	NIL	- 000	_
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies		PNB-2000/-			
(iii)	Bonds, Debentures and shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)		\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \			
(vi)	Jewellery (give details of weight and value)	Grald-20gm(Appr) Silver-50gm(Appr)	Erold-40gm (Apro Silver-100gm (Apro) _		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
(vii)	Other assets, such as values of claims / interests	_				-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependan- I	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	-			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v) ·	Other (such as interest in property)	Ancester Property 2 Bigha	_		1000	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 5. 10.2-124
(a)	(i) Loans from Banks	SBI	1,20,000/-
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	

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	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		National Control of the Control of t		
	(f) Other dues, if ar	у			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		PAN-ER GIPM6385	D	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.](iii) Sales Tax [Only in case of proprietary business]				
			-	12 (12 (12 (12 (12 (12 (12 (12 (12 (12 (
	(iv) Property Tax		_		
	C Personal Detail				
	GPF/CPF/PRAN No.	: PTS	BLA-1118		
	Gender	:- M	(M/F)		
	Date of Birth	:- 01	011974	DD/MM/YYYY)	
	Class/Group	:- <u>C</u> (A/B/C)			
	Cadre :- BIHAR LEGISLATIVE ASSEMBLEY (Full Name e.g. B.A.S Bihar Administrative Service,				
44 m	Home District	<u> </u>	Bihar Secretariat Service etc.)		
	I hereby declare t		ils are true to the best of my	knowledge and belief	
			Signature:		
Configuration and Appendix			Name of Employee: 1MA	VOJ KUMAR MANDA)	
	Place: PATNA		Designation: OFFICE	Aftendant (FARASh)	
	Date: 15/02/24		Department: BIHAR [EGISLATIVE ASSEMBLY	

(d) dues to departments dealing with

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.